

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/264(KB)2022
IA(I.B.C)/36(KB)2024,
IA(I.B.C)/919(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	EMAMI REALTY LIMITED VS FORT PROJECTS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Resolution Professional
Mr. Rishav Banerjee, Adv.]
Mr. Saptarshi Mandal, Adv.]

Mr. Shaunak Mitra, Adv.] For the Suspended Board
Mr. Saurav Jain, Adv.]

ORDER

1. Ld. Sr. Counsel and Ld. Counsel appearing on behalf of the parties present.
2. **IA(I.B.C)/36(KB)2024:**
 - a. Ld. Counsel Mr. Rishav Banerjee led by Ld. Senior Counsel Mr. Joy Saha submits that an uploaded list of the information and documents required to be furnished to the Suspended Board would be furnished to the Ld. Counsel appearing for the Suspended Board by tomorrow.
 - b. Ld. Counsel Mr. Shaunak Mitra appearing for the Suspended Board assures that all the documents, information has sought for would be provided in three days. Let a report to that effect be furnished within a period of ten days' in the event the members of the Suspended Board failed to cooperate by not sharing the documents and information as sought for he would be present personally on the next date of hearing.

- c. List the matter on **26.07.2024**.
3. **IA(I.B.C)/919(KB)2024:**
- a. List the matter on **26.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)